

DIVISION BENCH
COURT - I

P-111

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/341(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI RAJASEKHAR V.K.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20TH MAY, 2022, 10:30 A.M

IN THE MATTER OF	SANHIT POLYMER PRIVATE LIMITED VS NOBILE ICE CREAM COMPANY PVT. LTD
UNDER SECTION	IBC UNDER SEC 9

Counsel / Authorized Representative appeared through video conference:

For the Operational Creditor

1. Ms. Debanjana De, Adv.
2. Mr. Debasish De, Adv.

For the Respondent

1. Mr. Mani Shankar Chattopadhyay, Adv.
2. Ms. Munmun Biswas, Adv.
3. Ms. Shalini Singh, Adv.

ORDER

1. Ld. Counsel on both sides present.
2. Both sides report a happy settlement out of Court. Recording these submissions, C.P. (IB)/341(KB)2020 is dismissed as withdrawn.
3. File be consigned to records.

**Balraj Joshi
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**